

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 10**

Dated Guwahati, the 3<sup>rd</sup> February, 2017

Hon'ble the Chief Justice has been pleased to nominate the following Officers as the Secretary of the respective Committees as mentioned below:-

Sl.	Name of the Committee	Names of the Hon'ble Judges / Members	Secretary
01.	<b>Committee for Judicial Education and Training</b>	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	<b>Ms. Aparna Ajitsaria</b> , Registrar (Judl.) to be assisted by <b>Mr. C. Chaturvedy</b> , Research Officer, Judicial Academy, Assam.
02.	<b>Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam.</b>	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice (Retd.) A.C. Upadhyay, Director, Judicial Academy, Assam	<b>Mr. C. Chaturvedy</b> , Research Officer, Judicial Academy, Assam.
03.	<b>Committee to supervise the separation of judiciary in the State of Nagaland and Arunachal Pradesh.</b>	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	<b>Mrs. Kanchan Newar, Jt.</b> Registrar (Vigilance)
04.	<b>Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Court.</b>	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice L.S. Jamir Hon'ble Mr. Justice Manojit Bhuyan	<b>Mrs. Kanchan Newar, Jt. Registrar (Vigilance) &amp; Mr. K.S. Pathak, Jt. Registrar (PM&amp;P)</b>
05.	<b>Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences</b>	Hon'ble the Chief Justice Hon'ble Mr. Justice Hrishikesh Roy	<b>Mr. M.A. Ali</b> , Registrar (Vigilance) To be assisted by <b>Mr. K.S. Pathak, Jt. Registrar (PM&amp;P)</b>
06.	<b>Gauhati High Court Committee for sensitization of Family Court matters.</b>	Hon'ble the Chief Justice (Chairperson, Judicial Academy, Assam) Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan	<b>Mrs. Kanchan Newar, Jt. Registrar (Vigilance)</b>

By Order,  
Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

**Memo No. HC. III - 23/ 2013/ 3901 / G, Dated 3<sup>rd</sup> February, 2017**

**Copy to:-**

- 1) The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 5) Mr. C. Chaturvedy, Research Officer, Judicial Academy, Assam.
- 6) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 8) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 9) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
- 10) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 11) The Court Manager, Gauhati High Court, Guwahati.
- 12) The Notice Board, Gauhati High Court, Guwahati.

*16/2/17*  
**REGISTRAR GENERAL**

*CS*  
*3/2/17*